

(2009) JKJ 582 Supp

Jammu & Kashmir High Court

Case No: Letters Patent Appeal No. 197 Of 2006 & CMP No. 272 Of 2006

Union of India & Ors.

APPELLANT

Vs

Showkat Ali Chechi

RESPONDENT

Date of Decision: Aug. 25, 2009

Acts Referred:

- Central Reserve Police Force Act, 1949 - Section 11(1), 12

Citation: (2009) JKJ 582 Supp

Hon'ble Judges: Barin Ghosh, J and Mohd.Yaqoob Mir, J

Bench: Division Bench

Advocate: B.A.Misri, Anil Bhan,ASG, Advocates appearing for the Parties

Judgement